

with a serious accident near Sonaili station on the Assam Link line of the North East Frontier. Railway and in which the engine and some other passenger bogies capsized;

(b) if so, what was the cause of the accident;

(c) the extent of loss of human lives and loss or railway property and private property as a result of the accident; and

(d) how long the train service was dislocated; as a result of the accident?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) Yes.

(b) According to the Provisional Findings of the Government Inspector of Railways who held a Statutory Enquiry, the cause of the accident is tampering with the track by some person or persons unknown.

(c) *Casualties—*

Killed	..	..	t
Injured—			
Grievous	..	.	4
Minor	.....		33

*Damage to—*

Railway property	..	Rs. 63,100.
Private property	..	Not known.

(d) For about 36 hours:

SHRI S. C. DEB: May I know whether it was a case of sabotage by some private individuals or group?

SHRI SHAH NAWAZ KHAN: That will be known after the final report of the G.I.R. is received.

SHRI S. C. DEB: Who was the person who was killed? Was he a railway employee or private person?

SHRI SHAH NAWAZ KHAN: He was a railway employee, a khalasi.

SHRI JASWANT SINGH: What does the preliminary report indicate? Was it a case of sabotage or what was it?

SHRI SHAH NAWAZ KHAN: It has been stated that the cause of the accident was tampering with the track by some person or persons unknown. That smacks very much of sabotage.

**TRAINING OF WORKERS IN THE FOLLOW UP PROGRAMME OF SERVICE CO-OPERATIVES AND JOINT FARMING CO-OPERATIVES**

•211. SHRI S. C. DEB: Will the Minister of COMMUNITY DEVELOPMENT AND CO-OPERATION be pleased to state:

(a) whether Government have undertaken any scheme for the training of workers in the follow up programme of the proposed Service Co-operatives and Joint Farming Co-operatives; and

(b) if so, what progress has so far been made therein?

THE PARLIAMENTARY SECRETARY TO THE MINISTER OF COMMUNITY DEVELOPMENT AND CO-OPERATION: (SHRI S. D. MISRA): (a) Yes, Sir..

(b) The All India Co-operative Union, New Delhi has been entrusted with the task of organising Co-operative education of non-official personnel and the number of personnel of different categories trained in different States and Centrally administered areas upto the end of June, 1959, is as given below:—

Category of personnel	No. trained
1. Officer bearers	.. 4,159
2. Members of the Managing Committees	.. 18,202
3. Members	.. 84,137
4. Prospective Members	.. 38,762

A Working Group on Co-operative Farming has recently been set up to help the formulation of policy on Joint Co-operative Farming on a voluntary basis. Their report is awaited.

SHRI N. M. LINGAM: May I know whether the training will be given in the theory of co-operation or will these trainees be attached to the existing co-operative farms for practical training?

SHRI S. D. MISRA: Regarding training on co-operative farming, we still await the report of the Working Group. After that a decision will be taken.

SHRI N. M. LINGAM: May I know the estimated cost of training the personnel envisaged in the answer?

SHRI S. D. MISRA: Regarding training, this year we have given Rs. 34,350 to the All-India Co-operative Union. Every year we are giving some grant to the Union, and the State Unions are conducting this training.

SHRI AMOLAKH CHAND: May I know whether the Indian Co-operative Union is a Government of India body or a non-Official body? If it is a non-official body, what is the reason for entrusting this important training to this institution?

SHRI S. D. MISRA: The All-India Co-operative Union is a non-official body, and it is therefore that the education of non-official co-operators has been entrusted to a non-official body.

SHRI MAHESWAR NAIK: May I know who are the members of the Working Group?

SHRI S. D. MISRA: Mr. Nijalingappa is the Chairman. I forget the names of the members. There are about eight or nine of them.

SHRI PURNA CHANDRA SHARMA: May I know the personnel of the Group?

MR. CHAIRMAN: He answered that question just now.

SHRI AMOLAKH CHAND: May I know whether the Indian Co-operative

Union have any experience of imparting such a type of training, and if they have no previous experience, what precautions are the Government taking to make this training successful?

SHRI S. D. MISRA: Sir, this organisation has been working since several years. They have sufficient experience.

#### SHIFTING OF HEADQUARTERS OF THE DAMODAR VALLEY CORPORATION

•212. SHRI BHUPESH GUPTA: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the estimated cost of the proposed shifting of the headquarters of the Damodar Valley Corporation from Calcutta to Maithon and Panchet;

(b) whether the employees of the Damodar Valley Corporation have raised any objection to this proposal: and

(c) if so, the grounds for their objection?

THE DEPUTY MINISTER OF IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) Capital expenditure of Rs. 92 lakhs approximately and annual recurring expenditure of about Rs. 1.2 lakhs.

The present Damodar Valley Corporation offices at Calcutta are located in rented buildings. Damodar Valley Corporation has no residential houses of its own at Calcutta.

(b) Yes, Sir.

(c) The Damodar Valley Corporation Staff Association contend that the move of the headquarters from Calcutta to Maithon and Panchet will benefit none. It will cause suffering to employees now at Calcutta and will entail a non-recurring expenditure of Rs. 150 lakhs and annual recurring-expenditure of Rs. 10 lakhs.